



\$~56, 58 to 62, 64, 67 to 75 & 91 to 98

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 6817/2024 and CM APPL. 28416/2024

HARYANA SELF FINANCED

PRIVATE COLLEGES ASSOCIATION Petitioner

Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates

versus

NATIONAL COUNCIL FOR

TEACHER EDUCATION & ANR. Respondents

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 7022/2024

MANKAR INSTITUTE OF EDUCATION AND RESEARCH

..... Petitioner

Through: Mr. Abhishek Singh, Ms. Priyanka Madavaram and Mr. Karan Chaudhary, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION THROUGH ITS REGISTRAR CUM MEMBER SECRETARY & ANR. Respondents

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 7025/2024

SHRI REWA GURJAR BAL NIKETAN COLLEGE

..... Petitioner

Through: Mr. Abhishek Singh, Ms. Priyanka Madavaram and Mr. Karan

W.P.(C) 6817/2024 & cont. matters

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Chaudhary, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION THROUGH ITS REGISTRAR CUM MEMBER SECRETARY & ANR. Respondents

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 7029/2024

ST. PAULS COLLEGE OF SCIENCE AND MANAGEMENT

..... Petitioner

Through: Mr. Abhishek Singh, Ms. Priyanka Madavaram and Mr. Karan Chaudhary, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION THROUGH ITS REGISTRAR CUM MEMBER SECRETARY & ANR. Respondents

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 7031/2024

JMS PROFESSIONAL COLLEGE Petitioner

Through: Mr. Abhishek Singh, Ms. Priyanka Madavaram and Mr. Karan Chaudhary, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR. Respondents

Through: Mr. Balbir Singh, Sr. Adv. with





Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 7049/2024

SHRI KRISHNA COLLEGE OF EDUCATION Petitioner Through: Mr. Mayank Manish and Mr. Ravi Kant, Advs.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION AND ANR Respondents

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 7063/2024 and CM APPL. 29449/2024

MAHADEV MAHAVIDYALAYA Petitioner
Through: Mr. Mayank Manish and Mr. Ravi
Kant, Advs.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION AND ANR Respondents

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6420/2024 and CM APPL. 26658/2024

AL FATIMA EDUCATIONAL SOCIETY Petitioner
Through: Mr. Amitesh Kumar, Ms. Priti
Kumari and Mr. Mrinal Kishor, Advocates.
versus

NATIONAL COUNCIL FOR TEACHER EDUCATION

..... Respondent

W.P.(C) 6817/2024 & cont. matters





Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6742/2024, CM APPL. 28119/2024 and CM APPL. 28120/2024

DHARIKSHAN SHANTI MEERA SIDHNATH DEGREE MAHAVIDHAYALAYA

.... Petitioner

Through: Mr. Mayank Manish and Mr. Ravi Kant, Advs.

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION

..... Respondent

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6778/2024 and CM APPL. 28255/2024

SATYANARAYAN SINGH

MAHAVIDYALAYA & ANR.

..... Petitioners

Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6821/2024 and CM APPL. 28477/2024

KAMAYANI MAHAVIDYALAYA & ANR..... Petitioners
Through: Mr. Amitesh Kumar, Ms. Priti

W.P.(C) 6817/2024 & cont. matters





Kumari and Mr. Mrinal Kishor, Advocates. versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6835/2024 and CM APPL. 28505/2024

SH. PARSHU RAM COLLEGE & ANR. Petitioners

Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6837/2024 and CM APPL. 28508/2024

SHREE VINAYAK COLLEGE & ANR.

..... Petitioners

Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6870/2024, CM APPL. 28678/2024 and CM APPL. 28679/2024





MEHTA EDUCATIONAL SOCIETY & ANR. Petitioners
Through: Mr. Animesh Kumar, Mr.
Nishant Kumar, Mr. Sumit Kumar, Ms.
Aprajita and Mr. Ayush Kumar, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION

..... Respondents

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6909/2024 and CM APPL. 28747/2024

KKC COLLEGE & ANR.

..... Petitioners

Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6916/2024, CM APPL. 28771/2024 and CM APPL. 28772/2024

MAHABODHI MAHAVIDYALAYA Petitioner

Through: Mr. Animesh Kumar, Mr. Nishant Kumar, Mr. Sumit Kumar, Ms. Aprajita and Mr. Ayush Kumar, Advocates. Versus

NATIONAL COUNCIL FOR

TEACHER EDUCATION

..... Respondent

Through: Mr. Balbir Singh, Sr. Adv. with





Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6955/2024 and CM APPL. 28984/2024

KPS COLLEGE & ANR.

..... Petitioners

Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6957/2024 and CM APPL. 28989/2024

MRBD COLLEGE OF EDUCATION & ANR. Petitioners

Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6960/2024 and CM APPL. 28995/2024

ADARSH BED COLLEGE & ANR.

..... Petitioners

Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates

versus





NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR.

..... Respondent

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6974/2024 and CM APPL. 29054/2024

BR COLLEGE SHAHPURA, JAIPUR

..... Petitioner

Through: Mr. Abhishek Singh, Ms. Priyanka Madavaram and Mr. Karan Chaudhary, Advocates

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6975/2024 and CM APPL. 29055/2024

SWAMI VIVEKANANDA MAHAVIDYALAYA.... Petitioner Through: Mr. Abhishek Singh, Ms. Priyanka Madavaram and Mr. Karan Chaudhary, Advocates

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6988/2024 and CM APPL. 29078/2024

MAHARANA PRATAP COLLEGE & ANR. Petitioner

W.P.(C) 6817/2024 & cont. matters

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Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

..... Respondent

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 6998/2024 and CM APPL. 29110/2024

GARIB NAWAZ COLLEGE BASNI NAGAUR Petitioner
Through: Mr. Abhishek Singh, Ms.
Priyanka Madavaram and Mr. Karan
Chaudhary, Advocates

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

+ W.P.(C) 7004/2024 and CM APPL. 29176/2024

SHRI DAU BABA TT COLLEGE & ANR. Petitioners

Through: Mr. Amitesh Kumar, Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates

versus

NATIONAL COUNCIL FOR TEACHER

EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Sr. Adv. with Mr. Akhilesh. K. Srivastava, Standing Counsel, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates

W.P.(C) 6817/2024 & cont. matters

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CORAM: HON'BLE MR. JUSTICE C.HARI SHANKAR

ORDER 16.05.2024

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- 1. At first call, these matters were passed over once. They have reached at second call at 4.45 pm. Owing to paucity of time, it is not possible to take up these matters today.
- **2.** Re-notify on 20 May 2024 at 2.30 pm.

C. HARI SHANKAR, J.

MAY 16, 2024 *dsn*

Click here to check corrigendum, if any